Dt— 6/2/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... CJM Bareilly

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		Nil			

Prepared by:

Checked by:

Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

6/2/17

In the Court of..... A.C.J.M.I.

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		M/L			The proposed fine may be deposited in Account number ____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

BY ORDER

A.C.J.M.-I
BAREILLY

06.2.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... ACJM(4) Bareilly

Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

NIL

ACJM IV BAREILLY
06.2.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C.J.M. VII Bareilly दिनांक 6/2/17

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
-	-	-	Nil		The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Proposed by

By Order Court Clerk

A.C.J.M.-VII
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM NRIBE Date- 6/2/17

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
	NIL				The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
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LIST OF OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE [illegible] POWER JYOTI ACCOUNT IN STATE BANK OF INDIA

06/02/2017

In the Court of J. M. Faridpur Bly

Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
				The proposed fine may be deposited in Account number ------ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

तैयार कर्ता
जाँच कर्ता

for